

26

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1555/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)


ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017


NAME OF THE PARTIES:

State Bank of India  
V/s.  
Metalyst Forgings Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

1.	ASHESH PYASI	Advocate i/b Dhir & Dhir Associates, Adv. for Corporate Debtor	
----	--------------	---	--

2.	Amey Gokhale, Pankaj & Datt i/b Shaleel Amalchand	Adv. for Applicant	
----	--	-----------------------	---

**ORDER**

**CP No. 1555/ I&BP/NCLT/MB/MAH/2017**

List this matter for tomorrow i.e. 13.12.2017.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)